

Special Programme For Development of Sunderbans Region

4090. SHRI MADHURYYA HALDAR : Will the Minister of PLANNING be pleased to state :

(a) whether special programme has been drawn up for development of Sunderbans, an extremely backward region of 24-Parganas, West Bengal; and

(b) if so, the main features of the programme ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b) Yes, Sir, A scheme called Sunderbans Delta Project has been prepared by the Government of West Bengal for the development of the Sunderbans area of West Bengal. The Project is proposed to be completed in three phases which would take between 8 to 10 years. It is designed to effect economies in the cost of repairs and maintenance of marginal embankments which have already been constructed over the past century or so against saline water intrusion and floods. Further, the Project envisages the construction of closure dams and drainage channels and the creation of fresh water storage reservoirs for drinking, agriculture and other purposes. In the process, a substantial area of additional land will be available for cultivation. As originally estimated, the Project will cost approximately Rs. 200 crores.

विस्तार की अनुमति प्राप्त उद्योगों में नई मशीनों का प्रयोग

4091. डा० संकटा प्रसाद : क्या औद्योगिक विकास मन्त्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार ने उन उद्योगों को नई मशीनों का प्रयोग करने की अनुमति नहीं दी है जिन्हें विस्तार की अनुमति दी गई है ; और

(ख) यदि हाँ, तो इसके क्या कारण हैं ?

औद्योगिक विकास मंत्रालय में उप-मंत्री (की शिक्षण प्रसाद) : (क) और (ख) सरकार में अभी हाल में ही 1-1-72 को पहले से ही अधिकाधिक क्षमता का पूरा-पूरा उपयोग

करने की अपनी नीति में उदारता की घोषणा की है। इस नीति के अनुसार 54 विविध उद्योगों में लगे लाइसेंस प्राप्त अथवा रजिस्टर्ड औद्योगिक, उपकरणों को अपनी लाइसेंस प्राप्त क्षमता का कुछ शर्तों के अधीन एक निश्चित सीमा तक विस्तार करने की अनुमति दी गई है। इन शर्तों में एक शर्त यह भी है कि देश में उपलब्ध छोटे छोटे बैलेन्सिंग उपकरणों के अतिरिक्त 1-1-72 के बाद उत्पादन में वृद्धि करने के लिये कोई भी अतिरिक्त मशीन नहीं लगाई जायेगी। यदि पार्टियों का विचार अतिरिक्त बड़े सयन्त्रों और मशीनों की स्थापना द्वारा उत्पादन में वृद्धि करने का है, और यदि प्रस्ताव सरकार द्वारा समय-समय पर घोषित औद्योगिक लाइसेन्स मन्बन्धी छूट के अन्तर्गत नहीं आता तो उन्हें सरकार से पर्याप्त विस्तार के लिये लाइसेन्स हेतु आवेदन करना होगा। इस प्रकार के आवेदनपत्रों पर प्रत्येक मामलों में गुराबगुरा के अन्तर्गत पर विचार किया जायेगा।

Confirmation of Statistical Assistants in the office of Registrar-General

4092. SHRI P. K. GHOSH: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Statistical Assistants working in office of the Registrar-General, on deputation from various Ministries and Offices of the Government of India, were asked to resign their posts in their parent offices before being considered for promotion to this post ;

(b) if so, the number of such persons;

(c) whether these persons have not so far been confirmed in their posts as Statistical Assistants and are being continued temporarily; and

(d) if so, the reasons therefor and when they are likely to be permanently absorbed in their new posts ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN). (a) and (b) In terms of the General Instructions of the Government,